

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF FEBRUARY, 2019

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 28.02.2019

ORIGINAL SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 28.02.2019</i>
CIVIL	20754	311	262	20803
CRIMINAL	0	0	0	0
TOTAL	20754	311	262	20803